

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 102
C.P.(CAA)/25(AHM)2021 in
CA(CAA) 90 of 2020

Order under Section 230-232

IN THE MATTER OF:

Sun Pharmaceuticals Industries Ltd

.....Applicant

.....Respondent

Order delivered on .17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

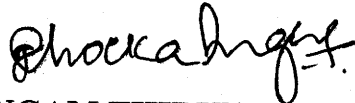
For the Applicant : Mrs. Swati Soparkar, Advocate

For the Respondent :

ORDER

The petitioner to clarify the consideration amount and how it is being accounted/adjusted in the books of the Companies.

The matter stands adjourned to 23.08.2021 for further consideration.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)